



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.03.2025

### NOTICE

Please take notice that the following matter was not taken up in the Court – II on 17.03.2025 at 02:00 PM. The next dates of hearing in the matter are **09.07.2025 & 10.07.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 2 of 2024  <b>Part Heard</b>	WestBridge Ventures II Investment Holdings Vs. Anupam Mittal & Ors.	Rajendra Barot	Ruby Singh Ahuja Varun Kumar Areez Gazdar- R1 Palash S. Singhai- R4&5

By order of Hon'ble Chairperson  
-Sd/-  
Registrar